

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 301(ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.10.2017

NAME OF THE COMPANY: M/s Gay Printers Vs. M/s Pawan Buildwell Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Sinha Shrey Nikhilesh, Advocate for Financial Creditor			
	Mr. Vinaik, Advocate for the Respondent			

ORDER

A request for adjournment has been made on behalf of the
Petitioner's Counsel on the grounds that he is in personal difficulty.

Adjourned to 26th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)